

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:6222
ANSWERED ON:06.05.2005
PLANTATION COMPANIES
Adsul Shri Anandrao Vithoba;Singh Shri Sugrib

Will the Minister of FINANCE be pleased to state:

- (a) whether various plantation companies operating collective investment schemes has been directed by the SEBI to refund the amounts raised from investors;
- (b) if so, the details thereof;
- (c) the name of the companies refunded the money and the name of the companies against whom criminal prosecution under SEBI Act has been launched;
- (d) the estimates public money collected by such companies;
- (e) the action taken against the companies prosecuted; and
- (f) the amount of public money refunded to investors?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SH. S. S. PALANIMANICKAM)

- (a) to (f) : Information is being collected and will be laid on the Table of the House.